

COURT-III

IB-1683(ND)/2018

IN THE MATTER OF:

M/s Crayon Software Experts India Pvt. Ltd.

vs

M/s Vas Data Services Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Order delivered on 24.07.2019

For the Petitioner/Applicant
For the Corporate Debtor

: Varun K Chopra, Gutejpal Singh, Adv.
:

ORDER

Learned Bench Officer represents that there seems to be some error in posting the matter as the CIRP has already been initiated as against the corporate debtor. In the circumstances let this matter be not listed any further for admission.

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)